

(2)

2

0.07.41/92
'A'

Serial No. of Order	Date of Order	Order with Signature
1	Cont.	for considering his prayer to issue interim order if he receives a reversion order.
2 24.8.92		<p>Cont. as should be filed by 30.4.92. call on 1-5-92 for orders.</p> <p>Vice-Chairman</p>
3. 23.11.94	Adjourned to 24.11.94 at request.	<p>Parasal Member (Admn.)</p>
4 24.11.94	None present for the petitioner. Respondents' counsel is present. The application is dismissed for default.	<p>Parasal VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>